

- (a) Annual Report and Accounts of the Pawan Hans Helicopters Limited, New Delhi, for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. L.T. 95/15/09]
- II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Civil Aviation) and the Pawan Hans Helicopter Limited, New Delhi, for the year 2009-2010. [Placed in Library. See No. L.T. 93/15/09]

**Report and Accounts (2007-08) of Jharkhand Education
Project Council, Ranchi and related papers**

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- I. (a) Annual Report and Audited Accounts of the Jharkhand Education Project Council, Ranchi, for the year 2007-2008, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 189/15/09]

Notification of the Ministry of Finance

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Sir, I lay on the Table under sub-section (3) of Section 21 of the Coinage Act, 1906, a copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification G.S.R. 279 (E), dated the 23rd April, 2009, publishing the Coinage of the One Hundred Rupees and Five Rupees coined to commemorate the occasion of Birth Centenary of Perarignar Anna Rules, 2009. [Placed in Library. See No. L.T. 28/15/09]

Notifications of the Ministry of Finance

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): Sir, I lay on the Table

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under sub-section (7) of Section 9A of the Customs Tariff Act, 1975, together with Explanatory Memoranda on the Notifications:
- (1) G.S.R. 132 (E), dated the 27th February, 2009, seeking to impose provisional Anti-dumping duty on Plain Medium Density Fibre Board originating in or exported